

SHRI H. C. DASAPPA: May I know which is the body constituted for such a survey?

SHRI N. KANUNGO: The Ministry itself with the help of the Development Wing.

SHRI H. C. DASAPPA: May I know as to whether the Ministry itself goes round the country surveying the various scarce materials or whether it does it through some particular agency?

SHRI N. KANUNGO: The Development Wing, I said.

SHRI M. GOVINDA REDDY: What steps have been taken for the development of these raw materials?

SHRI N. KANUNGO: So far as coal, cement and iron and steel are concerned, the steps taken have been mentioned in this House, and if notice is given, the steps will be mentioned again.

SHRI MAHESWAR NAIK: In view of the fact that iron and steel constitute scarce materials, does the Government propose to stop their export of iron ores?

SHRI N. KANUNGO: That will not solve the problem. The problem will be solved only if we manufacture enough iron and steel.

SHRI H. C. DASAPPA: May I know whether, apart from pig iron, steel and coal, there are no other scarce materials in the country?

SHRI N. KANUNGO: There are other items but they are not controlled. And they are not of such important significance.

**MANUFACTURE OF CANE-CRUSHERS  
WITH BIGGER ROLLERS AT NAHAN FOUNDRY  
LTD.**

\*35. DR. RAGHUBIR SINH (ON  
BEHALF OF MOULANA M. FARUQI) I  
Will  
the Minister for COMMERCE AND  
INDUSTRY be pleased to refer to the

tPostponed from the 25th April, 1956.

answer given to Unstarred Question No. 182 in the Rajya Sabha on the 1st March 1956, and state the reasons for the decision of not undertaking at present the manufacture of cane-crushers with bigger rollers at the Nahan Foundry Ltd.?

THE MINISTER FOR INDUSTRIAL DEVELOPMENT (SHRI M. M. SHAH): The manufacture of cane-crushers with bigger rollers has not been pursued so far for the following reasons:

(a) Though the bigger rollers would have a higher crushing capacity, their efficiency in the matter of juice extraction would be lower;

(b) Rollers of bigger diameter might prove too heavy for the bullocks; and

(c) The manufacture of bigger rollers would involve the preparation of fresh moulds for all the components of the cane-crushers and would call for fresh capital investment as well as a great deal of technical work and supervision.

These points are being studied as a part of the proposals to reorganise the production programme of the foundry on more economic lines, and if found profitable, the foundry will undertake such manufacture.

DR. RAGHUBIR SINH: How much time do they expect to take?

SHRI M. M. SHAH: I am going myself next week to the factory. I hope that the reorganisation programme will not take more than a month.

SHRI KISHEN CHAND: In view of the fact that several new sugarcane factories are being set up in our country, will it not be better to manufacture the big rollers in the Nahan factory rather than import them from foreign countries?

SHRI M. M. SHAH: It is really more for cottage industry and not for the big sugar factories. It is a question of

balance between the small rollers and the big rollers. While the big rollers have got more capacity, the small rollers are more economical, since the efficiency of juice extraction in the case of the big rollers is lower than in the case of the small rollers.

MR. DEPUTY CHAIRMAN: Questions are over.

### WRITTEN ANSWERS TO QUESTIONS

#### RECOMMENDATIONS OF THE RAILWAY COLLIERIES ENQUIRY COMMITTEE

\*133. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for PRODUCTION be pleased to refer to the answer given to Starred Question No. 607 by him in the Rajya Sabha on the 12th April 1955 and state which recommendations of the Railway Collieries Enquiry Committee 1949, have so far not been implemented and the reasons for which they have not been implemented?

THE DEPUTY MINISTER FOR PRODUCTION (SHRI SATISH CHANDRA): Except seven recommendations which could not be accepted, all other recommendations of the Railway Collieries Enquiry Committee have either already been implemented or are in the stage of implementation. A statement showing the recommendations which have been dropped, postponed or not completely implemented, together with the reasons therefor is placed on the Table of the Sabha. [See Appendix XIII, Annexure No. 34.]

#### SURPLUS LABOUR IN STATE COLLIERIES

54. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for PRODUCTION be pleased to state:

(a) the present estimated surplus labour in each of the State collieries;

(b) the action Government propose to take for the employment of this surplus labour?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

#### ADVISORY BOARD ON THE FIRST AND 'SECOND FIVE YEAR PLANS

55. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:

(a) whether the Advisory Board set up by the Planning Commission to advise on the first Five Year Plan still exists;

(b) if the answer to part (a) above be in the affirmative, whether the board is offering advice on the second Five Year Plan also;

(c) whether any change is likely to be made in the personnel of the said board; and

(d) if so, what, and when it will be made?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISRA): (a) No, Sir.

(b) to (d). Do not arise.

#### HIGH POWER BODY TO TAKE POLICY DECISIONS REGARDING THE TECHNICAL MANPOWER

56. SHRI M. GOVINDA REDDY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to set up a high-power body for taking policy decisions relating to technical manpower; and

(b) if so, how the proposal stands at present?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S.L. HATHI): (a) The Planning Commission appointed a committee to examine the requirements of technical personnel over the entire field of economic activities including the river valley projects. The Board of